

**Supreme Court /High Courts Judgments/Orders on Trafficking**

**Note: Supreme Court Judgments are Available at: <http://www.judis.nic.in>**

**(1)Gaurav Jain (2) Supreme Court Bar Association Vs. Union of India and Ors.**

Review Petition (C) No. 1841 of 1997 In Writ Petition (C) 824 of 1988,  
Decided March 30, 1998, 1998 (4) SCC 270  
1997 (8) SCC 114 Overruled in 1998 (4) SCC 270

**Chandrika Prasad Yadav Vs. State of Bihar & Ors.**

Crim Appeal No. 296 of 2009, Decided on February 13, 2009  
2009 (4) SCC 415; AIR 2009 SC 1719

**Guria, Swayam Sevi Sansthan Vs. State of Uttar Pradesh**

Crim Appeal No. 1373 of 2009, Decided on July 31, 2009  
2009 (15) SCC 75

**Prajawala (I & II) Vs. Union of India**

Writ Petition (C) 56 of 2004, Decided on October 1, 1983  
2005 (12) SCC 135 and 136

**State of Maharastra Vs. Mohd. Sajid Hussain, Mohd. S.**

**Hussain** Crim Appeal 1402 – 09 of 2007, Decided October 10, 2007  
2008 (1) SCC 213

**State of Punjab Vs. Gurmeet Singh**

Crim Appeal 616 of 1985, Decided on Jan 11, 1996  
1996 (2) SCC 384

**State of Uttar Pradesh Vs. Kaushailiya**

Crim Appeal No. 21 – 26 of 1962, Decided on October 1, 1983  
AIR 1964 SC 416

**Upendra Baxi Vs. State of Uttar Pradesh**

Writ Petition 1900 of 1981  
1983 (2) SCC 308  
1986 (4) SCC 106  
1998 (8) SCC 622

**Vishal Jeet            Vs.            Union of India and Ors. States and Union  
Territories**

Writ Petition (Crim) No. 421 of 1989, Decided on May 5, 1990  
1990(3) SCC 318; AIR 1990 SC 1412